

109

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA) No.640/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company	AIE Valley Traders Pvt Ltd		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. TIA INLA  
By Director  
o/o RD (ER)  
MCA 5.2.18

2. BIDISHA ACHARYA, PCS  
Petitioners  
Bidisha Acharya  
5/2/2018

**ORDER**

Ld. Counsel for the petitioner and the Dy. Director from the O/o. the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

Dy. Director has sought leave for filing detail objection, if any, to the application filed. Leave is granted. 2 weeks' time is allowed for filing reply.

List it on 09/03/2018.

8d

(Jinan K.R.)  
Member (J)